

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2788**

TO BE ANSWERED ON THE 18TH MARCH, 2025/ PHALGUNA 27, 1946 (SAKA)

OPERATIONALISATION OF GROUP HOME

2788. SHRI MANISH TEWARI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware that the newly constructed Group Home in Sector 31, Chandigarh, remains non-operational despite being completed and furnished, if so, the reasons for the delay;

(b) whether the Government has set a timeline for recruiting staff and vocational instructors for the facility, if so, the details thereof, if not, the reasons therefor;

(c) whether the Government has received any representations from affected families regarding the delay, if so, the actions taken thereon; and

(d) the steps being taken to ensure the immediate operationalisation of the Group Home and the timely admission of eligible persons?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (d) As per Section 19 of Mental Healthcare Act, 2017, the Group Home has been constructed for stable mentally ill individuals to achieve success in their process of rehabilitation. This Group Home is also for individuals, who do not have conducive family to depend upon and to provide the supervision needed by them.

The advertisement for admission to Group Home has been issued on 17.02.2025. The staff required at this stage has been recruited.
